

Statement 48: Debt/Interest Relief availed by eligible States under Debt Consolidation and Relief Facility recommended by Twelfth Finance Commission
(As on 30.08.2008)

(Rs. crore)

State	2007-08	
	Debt Relief	Interest Relief
1	2	3
I. Non-Special Category		
1. Andhra Pradesh	703	527
2. Bihar	–	258
3. Chhattisgarh	93	66
4. Goa #	20	15
5. Gujarat	472	357
6. Haryana	97	60
7. Jharkhand *	–	81
8. Karnataka	358	279
9. Kerala	–	142
10. Madhya Pradesh	363	279
11. Maharashtra	340	202
12. Orissa	382	184
13. Punjab	86	125
14. Rajasthan	309	183
15. Tamil Nadu	263	191
16. Uttar Pradesh	1,064	820
17. West Bengal	–	–
II. Special Category		
1. Arunachal Pradesh	20	15
2. Assam	105	28
3. Himachal Pradesh	45	32
4. Jammu and Kashmir	–	–
5. Manipur	38	3
6. Meghalaya #	15	11
7. Mizoram #	13	10
8. Nagaland	16	11
9. Sikkim	–	–
10. Tripura	–	16
11. Uttarakhand	9	7
All States	4,812	3,903

: Consolidation effective from 2006-07.

* : Consolidation done w.e.f 2007-08 as FRL enacted in 2007-08.

Source: Ministry of Finance, Government of India.

– : Not applicable/Not available.